

ITEM NO.1501
(For Judgment)

Court 12 (Video Conferencing)

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1540/2022

SRI. BENSON GEORGE

Appellant(s)

VERSUS

RELIANCE GENERAL INSURANCE CO. LTD. & ANR.

Respondent(s)

(FOR ADMISSION.....[HEARD BY: HON. M.R. SHAH AND HON. B.V.
NAGARATHNA, JJ.])

Date : 25-02-2022 This appeal was called on for pronouncement of
judgment today.

For Appellant(s) Mr. Karunakar Mahalik, AOR

For Respondent(s) Ms. Prerna Mehta, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the reportable
judgment of the Bench comprising His Lordship and Hon'ble Mrs.
Justice B.V. Nagarathna.

The present Appeal is partly allowed to the extent as
indicated in the signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)